

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.16
C.P.No.109/BB/2023

IN THE MATTER OF:

| | | |
|---|-----|------------|
| M/s. Align Axis Constructions Pvt. Ltd. | ... | Petitioner |
| Vs. | | |
| ROC, Karnataka | ... | Respondent |

Order under Section 252 of Companies Act, 2013

Order delivered on: 02.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ravi Kumar T.L, PCS

ORDER

1. Heard the Ld. PCS appearing for the Petitioner.
- 2. Order Reserved.**

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

K. BISWAL
MEMBER (JUDICIAL)

Shruthi